

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

ORDER

No. 938

Dated: 01.01.2016

Consequent upon the promotions of steno-typists as Junior Scale Stenographers, the following transfers and postings of Junior Scale Stenographers and Steno-typists of Jammu Division are hereby made in the interest of Administration;

1. Shri Shalinder Singh, Steno Typist, Sub Judge Court, Katra upon his promotion as Junior Scale Stenographer is transferred and posted as such in the court of sub Judge, Kishtwarwar vice Shri Devinder Singh.
2. Ms Nirmal Kumari, Steno Typist, District Mobile Magistrate Court (T) Court, Uhdampur, upon her promotion as Junior Scale Stenographer is transferred and posted as such in the Court of Additional Judge Anti-corruption Court Jammu, vice-Shri Subhash Chander Bhagat
3. Shri Devinder Singh, Junior Scale Stenographer, Sub Judge Court, Kishtwar is transferred and posted as such in the Court of chief Judicial Magistrate, Samba against available vacancy.
4. Shri Subhash Chander Bhagat, Junior Scale Stenographer, Additional District Judge Anti-corruption, Jammu is

transferred and posted as such in the Court of PDJ,
Kishtwar against available vacancy.

5. Shri Sunny Gupta, Steno Typist, Munsiff court Majalta, is transferred and posted as such in the Court of sub Judge, Katra against available Vacancy.

(The transferee are directed to join their place of postings within ten days positively)

By Order

M. Akhoun?
01-1-2016

**(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice**

No. 87-101/PSys

Dated: 01-01-2016

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance High Court of J&K, Jammu.
.....for information
- 3-7 Principal District & Sessions Judge, Jammu/Udhampur/Reasi/Kishtwar/Samba
8. Additional District Judge Anti Corruption Court Jammu.
9. District Mobile Magistrate Court (T) Court Udhampur.
10. Chief Judicial Magistrate Samba.
- 11-12 Sub Judge Katra/Kisthwar.
- 13 Munsiff Majalta
- 14-18 S/Shri _____
..... for information and compliance.....

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[Signature]
Joint Registrar (PSys)

01/01/16